

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.171/ 2017	-	For hearing	209(1) / 209(3) (b)	Schneider Electric IT Business India Pvt. Ltd. & 3 Others

SL. NAME (IN CAPITAL) SIGNATURE  
 NO. & PHONE NUMBER REPRESENTATION TO WHOM

08) DEVIKA SATHYANARAYANA *Applicants 1,2,3*  
 9620698482. *Ratakonda Murali*

**O R D E R**

PCS for petitioner is present. Heard her. For orders list it on 28/11/2017.

*Member (T)*

*Member (J)*